

[18/3/2025]

As per provision let down & directions issued by Ministry of Environment, Forest and Climate Change Government of India wide Office Memorandum No. F.No. JS(SKB)/August/01/2022 dated 26.09.2022, Site inspections carried out by Integrated regional office (IRO) of Ministry of Environment, Forest and Climate Change Government of India, Bhopal in following cases of Balaghat District. List of cases as mentioned as below:-

S.No	Case No.	Name of Project Proposal (PP)	Type of Activity	Date of Receipt by SEIAA	Current Status
1	7194/20 1(a)	M/s Glowide Infrastructure Pvt. Ltd, "Artefact Towers", 54/3, Chhatrapati Square, Warcha Road, Dist. Nagpur, Mah. - 440015, Email - glowideinfrastructure[at]gmail[dot]com, artefacting[at]gmail[dot]com, Mobile - 8421747573, 0712-3025120	Prior Environment Clearance for Expansion of Manganes Ore Mine in an area of 6.159 ha. (3000 TPA to 12821 TPA) (Khasra No. 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 102), Village - Jarah Mohgaon, Tehsil - Katangi, Dist. Balaghat (MP) [39535] [82449]	11/06/2020	Case delisted in 807 SEIAA meeting dated 22-09-2023.
2	7675/20 1(a)	M/s A.P.Trivedi Sons, Manganes Mines Owner, Main Road, Dist. Balaghat, MP - 481001, Phone - 07632-240394	Prior Environment Clearance for Capacity Expansion of Manganes Quarry in an area of 43.086 ha. (62000 to 90868 tonne per annum) (Khasra No. 129, 143, 145, 147/2, 146/1-2, 147/1-3-4, 148, 152, 153, 387, 381, 382, 384, 385, 386, 388/1, 389/1, 390, 391, 392, 394, 395, 396, 397, 398, 399, 402, 403, 405 & 406, 407, 409, 410, 413, 414, 418, 411, 412, 417, 415/1, 415/2, 415/3, 416/3, 419/1, 420, 421, 422, 423, 424, 425, 426, 427, 428), Village - Ramrama Tehsil - Waraseoni, Dist. Balaghat, (MP) [56190] [73585] [AEC-471262]	17/09/2020	EC issued vide letter dated 15-06-22. EC amalgamation approved in 859 SEIAA meeting dated 07-06-2024. EC amendment issued vide letter no. 1435-36 dated 20-06-24.

प्रश्न सं. [क. 2290]


अनुराग सिंघा
पर्यावरण विभाग
सत्रालय, भोपाल (म.प्र.)


State Level Environment Impact
Assessment Authority, M.P.
Parvavaran Parisar
(EPCO)
E-5, Arera Colony, Bhopal (M.P.)

Continued....2

1/21/

3	8025/20 1(a)	M/s MOIL Limited, Shri Kishore Chandraker, Senior DGM, MOIL Bhavan, 1A, Katol Road, Dist. Nagpur, Mah. - 440013, Email - kishorechandraker66[at]gmail[dot]com, Mobile - 7507670066	Prior Environment Clearance for Expansion of Mangane Ore Mine in an area of 69.581 ha. (10000 Tonne per annum) Village - Lugma - Ukwā, Tehsil - Paraswada, Dist. Balaghat, (MP) [40119] [82736]	21/12/2020	EC issued on 14/02/2023.
4	10342/2023 1(a)	Shri Anand goenka R/o Goendka Bhavan, Station Road, District Katni (MP)-483501, E-mail- pauniya8.10ha@gmail.com, Mobile- 9425324774	Prior Environment Clearance for Mangane Ore Mine in an area of 8.10 ha. (Expansion from 3430 TPA to 13580 TPA) (Khasra No. 523/1, 523/2, 523/3), Village- Pauniya, Tehsil-Katangli, District- Balaghat (MP) [423640]	02/08/2023	Sent to SEAC. ToR recommended in 809 SEIAA meeting dated 04-10-2023. ToR issued on 12-10-23. Amendment in ToR recommended in 833 SEIAA meeting dated 22-02-2024. Amendment in ToR issued vide letter no. 3350-51 dated 18-03-24.
5	10882/2023 1(a)	Shri Vikash Ranjan Parida, Jt. General Manager, M/s MOIL Limited, MOIL Bhavan, 1 A Katol Road, District- Nagpur (MP)-440013, E-mail- vrparida@moil.nic.in, Mobile- 7709042638	Prior Environment Clearance for Expansion of Mangane Mines in an area of 43.353 ha. (17000 TPA to 70000 TPA) (Khasra No.), Village-Sukli, Tehsil-Tirodi, District- Balaghat (MP) [451685]	10/11/2023	EC recommended in 870 SEIAA meeting dated 18-02-2025.

अनुमति अधिकारी
पर्यावरण विभाग
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